

## HARYANA VIDHAN SABHA

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 28<sup>TH</sup> AUGUST, 2012 AT 10.00 A.M.**

### **I. QUESTIONS.**

Questions entered in the separate list to be asked and answers given.

### **II. MOTION UNDER RULE 15**

A MINISTER

to move that the proceedings on the items of business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

### **III. MOTION UNDER RULE 16**

A MINISTER

to move that the Assembly at its rising this day shall stand adjourned sine-die.

### **IV. PRESENTATION OF REPORT OF THE ASSEMBLY COMMITTEE.**

THE CHAIRPERSON OF THE  
COMMITTEE ON PETITIONS

to present the Second Report of the Committee on Petitions for the year 2012-2013.

### **V. LEGISLATIVE BUSINESS**

1. The Haryana  
Appropriation (No. 3)  
Bill, 2012.

A MINISTER

to introduce the Haryana Appropriation (No. 3) Bill;

to move that the Haryana Appropriation (No. 3) Bill be taken into consideration at once;

Also to move that the Bill be passed.

2. The Maharshi  
Dayanand University  
(Second Amendment)  
Bill, 2012.

A MINISTER

to introduce the Maharshi Dayanand University (Second Amendment) Bill;

to move that the Maharshi Dayanand University (Second Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.

3. Bhagat Phool Singh  
Mahila  
Vishwavidyalaya  
Khanpur Kalan  
(Second Amendment)  
Bill, 2012.

A MINISTER

to introduce Bhagat Phool Singh Mahila Vishwavidyalaya Khanpur Kalan (Second Amendment) Bill;

to move that Bhagat Phool Singh Mahila Vishwavidyalaya Khanpur Kalan (Second Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.

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| 4. | The Kurukshetra University (Second Amendment) Bill, 2012.  | A MINISTER | <p>to introduce the Kurukshetra University (Second Amendment) Bill;</p> <p>to move that the Kurukshetra University (Second Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p>   |
| 5. | Chaudhary Devi Lal University Sirsa (Second Amendment) Bill, 2012.   | A MINISTER | <p>to introduce Chaudhary Devi Lal University Sirsa (Second Amendment) Bill;</p> <p>to move that Chaudhary Devi Lal University Sirsa (Second Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p>   |
| 6. | The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill, 2012. | A MINISTER | <p>to introduce the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill;</p> <p>to move that the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 7. | The Punjab New Capital (Periphery) Control (Haryana Amendment) Bill, 2012.   | A MINISTER | <p>to introduce the Punjab New Capital (Periphery) Control (Haryana Amendment) Bill;</p> <p>to move that the Punjab New Capital (Periphery) Control (Haryana Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p>   |
| 8. | The Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill, 2012.   | A MINISTER | <p>to introduce the Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill;</p> <p>to move that the Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p>   |
| 9. | The Haryana Municipal (Amendment) Bill, 2012.  | A MINISTER | <p>to introduce the Haryana Municipal (Amendment) Bill;</p> <p>to move that the Haryana Municipal (Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p>   |

10. The Haryana Municipal Corporation (Amendment) Bill, 2012. A MINISTER to introduce the Haryana Municipal Corporation (Amendment) Bill;
- to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once;
- Also to move that the Bill be passed.
11. The Punjab Agricultural Produce Markets (Haryana Amendment) Bill, 2012. A MINISTER to introduce the Punjab Agricultural Produce Markets (Haryana Amendment) Bill;
- to move that the Punjab Agricultural Produce Markets (Haryana Amendment) Bill be taken into consideration at once;
- Also to move that the Bill be passed.

**CHANDIGARH:  
THE 27<sup>TH</sup> AUGUST, 2012.**

**SUMIT KUMAR,  
SECRETARY.**